

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 70 OF 2018 &
IA NOS. 97&238 of 2019

Dated : 22nd July, 2019

In the matter of:

BESES Yamuna Power Limited

.... Appellant(s)

Vs.

Delhi Electricity Regulatory Commission

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on **04.10.2019.**

PS/Court Master

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